## GOVERNMENT OF INDIA HEAVY INDUSTRIES AND PUBLIC ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:4600 ANSWERED ON:11.08.2014

BOARD FOR RE CONSTRUCTION OF PUBLIC SECTOR ENTERPRISES

Chavan Shri Harishchandra Deoram;Datta Shri Sankar Prasad;Dhruvanarayana Shri Rangaswamy;Dubey Shri Nishikant;Galla Shri Jayadev;Kachhadia Shri Naranbhai;Mahato Shri Bidyut Baran;Patel Shri Devji Mansingram;Roy Prof. Saugata;Scindia Shri Jyotiraditya Madhavrao;Singh Shri Sunil Kumar

## Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the composition, mandate and terms of reference of the Board for Reconstruction of Public Sector Enterprises (BRPSE);
- (b) the details of Central Public Sector Enterprises (CPSEs) identified as referable to BRPSE on the basis of latest available Audited Financial Results, Ministry/ Department-wise;
- (c) the details of cases received in Department of Public Enterprises for reference to BRPSE proposing revival/ rehabilitation or closure/ winding up or merger of CPSEs and the action taken by BRPSE thereon, CPSE-wise;
- (d) whether the Government proposes to review the functioning of BRPSE; and
- (e) if so, the details thereof and if not, the steps taken by the Government to streamline and strengthen the functioning of BRPSE?

## **Answer**

## THE MINISTER OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES

(SHRI ANANT GEETE)

- (a): The mandate, composition, and terms of reference of the Board for Reconstruction of Public Sector Enterprises (BRPSE) are given in Annex-I.
- (b)&(c): 83 Central Public Sector Enterprises (CPSEs) were identified for reference to BRPSE up to 31.3.2013. Out of these, proposals for revival/ restructuring/ closure in respect of 68 CPSEs were received from their administrative ministries/departments. BRPSE gave its recommendations for revival of 58 CPSEs and recommended closure of 6 CPSEs. The remaining 4 proposals were remitted to the concerned administrative ministries/ departments for resubmission. Gist of recommendations is given in Annex-II.
- (d) & (e): The matter is under consideration